

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 297 OF 2024 (SZ)**

News Item titled "Sakhi Lake under threat chokes on pharma waste" appearing in the Times of India dated 22.09.2024.

**REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (TGPCB)  
(RESPONDENT No. 1)**

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**Place:** Hyderabad

**Date:** 19-11-2025.



**COUNSEL FOR RESPONDENT BOARD (R1)**

**Report of the Telangana Pollution Control Board (Respondent No.1) in OA No. 297 of 2024 [Earlier OA No. 1213 of 2024 (PB)] registered SuoMotu by the Hon'ble NGT, Principal Bench, New Delhi based on the News item titled "Sakhi lake under threat chokes on Pharma Waste" appearing in the Times of India dated 22.09.2024.**

It is to submit that an Original Application was registered SuoMotu by the Hon'ble NGT, Principal Bench, New Delhi vide OA No. 1213 of 2024 based on the News item titled "Sakhi Lake under threat chokes on Pharma Waste" appearing in the Times of India dated 22.09.2024.

The news item relates to the alarming pollution levels at Sakhi Lake in Hyderabad, primarily due to the discharge of pharmaceutical waste from nearby industries, which has led to a significant decline in water quality. This pollution is primarily attributed to nearby pharmaceutical industries that discharge their waste into the lake. The polluted water poses serious health risks to the local population, including skin diseases and other health issues related to exposure to toxic chemicals. It is further alleged that despite previous warnings and reports, effective measures to curb the pollution have not been implemented.

The Hon'ble NGT, New Delhi impleaded the TGPCB as one of the respondents and transferred the OA to the Hon'ble NGT, Southern Zone, Chennai directing to submit reply listed the case on 25.11.2024 before the Hon'ble NGT, Chennai.

The Board filed a report before the Hon'ble NGT, Chennai on 22.11.2024. The Hon'ble NGT, Chennai enlisted and renamed the case to OA No.297 of 2024 and the hearing was held on 26.03.2025. The Hon'ble NGT, Chennai vide order dated 26.03.2025 stated as follows:

*".....As the Telangana Pollution Control Board (TGPCB) has stated that untreated sewage entering from the residential colonies from South-East direction and the catchment area has to be diverted or treated in the Sewage Treatment Plant before discharging into the Sakhi Lake. Let the authorities file an action taken report. In the meanwhile, for the violation committed by these authorities, any action taken by the TGPCB has to be filed, failing which, the TGPCB will be penalized."*

The Board issued notices dt: 20.11.2024 to The General Manager (Engineering), HMWS&SB for taking necessary action to prevent the sewage from entering the tank & The Deputy Municipal Commissioner, RC Puram for dumping the MSW at the tank. **(Annexure-I)** The Board office also addressed letter dated 13.05.2025 to the Zonal Commissioner, Patancheru Circle, GHMC, Hyderabad requesting to take necessary steps for diverting or treating the untreated sewage of the residential colonies from the South-East direction in the STP before discharging into the Sakhi lake and further requested to file the Action Taken Report before the Hon'ble Tribunal **(Annexure-II)**

The Board Officials inspected the Sakhi tank and its surroundings on 10.06.2025 and observed that the industries are located towards downstream of the lake and not in the catchment area of lake and the sewage from the upstream residential colonies is joining the lake. As per the analysis reports for the period Jan'2021 to May' 2025, the Dissolved Oxygen values were in the range of 5.2 mg/l to 7.2 mg/l, Chemical Oxygen Demand was in the range of 28 mg/l to 56 mg/l, Total Dissolved Solids was in the range of 435 mg/l to 716 mg/l, Biological Oxygen Demand was in the range of 2.7 mg/l to 7.0 mg/l. From these values, it is evident that no industrial effluents are joining the water body. The Analysis report for the month of May'2025 is enclosed as **Annexure - III**.

The status was reviewed in the Task Force Committee meeting at Board Office. The officials from GHMC Lake protection committee and HMWS & SB attended the meeting and the Task Force committee recommended to issue Directions. The Board vide order dt: 17.06.2025 issued Directions to The Zonal Commissioner, Serilingampally Zone, GHMC & The Managing Director, HMWS&SB for taking necessary action. The copy of the directions are enclosed as **Annexure - IV**.

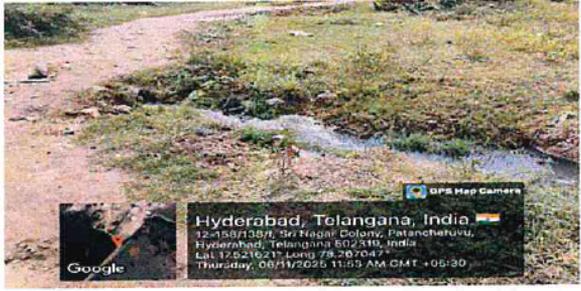
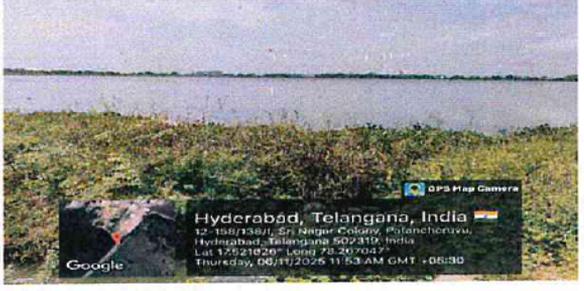
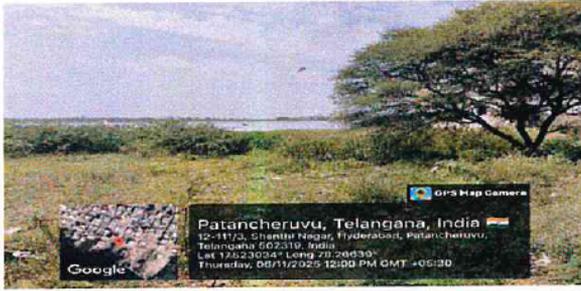
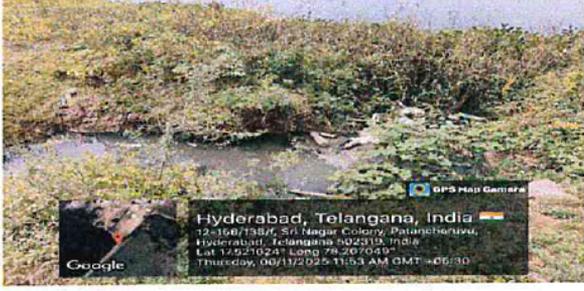
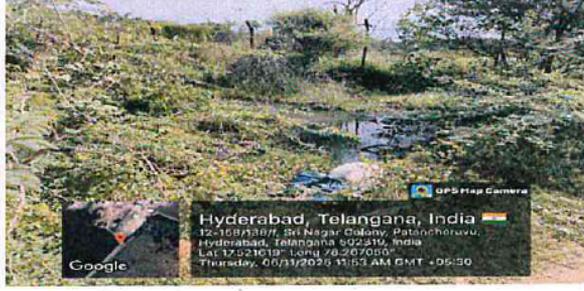
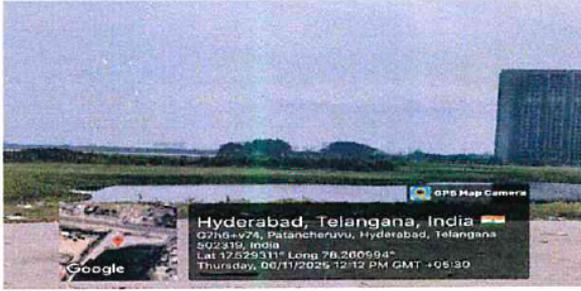
The Board Officials inspected the Sakhi tank and its surroundings on 06.11.2025 and observed that the industries are located towards downstream of the lake and not in the catchment area of lake and the sewage from the upstream residential colonies is joining the lake. As per the analysis reports for the period Jan'2025 to Sep' 2025, the Dissolved Oxygen values were in the range of 5.8 mg/l to 6.9 mg/l, Chemical Oxygen Demand was in the range of 28 mg/l to 52 mg/l, Total Dissolved Solids was in the range of 505 mg/l to 725 mg/l, Biological Oxygen Demand was in the range of 3.4 mg/l to 4.2 mg/l. From these values, it is evident that no industrial effluents are joining the water body and the class of body as per CPCB water quality criteria falls under "D" category i.e., for wildlife propagation. The Analysis reports are enclosed as **Annexure - V**.

Pursuant to the directions issued by Board, Executive engineer, Hussain sagar lake division, Hyderabad, Irrigation and CAD Department, Government of Telangana vide letter dated 18.11.2025, has furnished the Action taken report, wherein they stated that a case is pending before the Hon'ble High court in which interim orders dated 21.06.2023 were passed in WP. No. 9728 of 2023 due to which works have been stalled. The copy of the letter is placed as **Annexure- VI**.

**Place: Hyderabad.**  
**Date: 19.11.2025.**

  
**ENVIRONMENTAL ENGINEER**  
**Environmental Engineer**  
**T.G. Pollution Control Board**  
**Regional Office-1, SANGAREDDY**

**PHOTOGRAPHS TAKEN ON 06-11-2025 DURING THE INSPECTION OF SAKHI TANK**



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**TELANGANA POLLUTION CONTROL BOARD**  
Regional Office - I: Sangareddy  
5-1-28, Shantinagar, Sangareddy - 502 001, Medak District.

Ph.No.08455-297799, 276795  
Email: ee- mdk1-tspcb@telangana.gov.in

**Notice No. 01/PCB/RO-I:SRD/W&A/2024- 833**

**Date: 20.11.2024**

**NOTICE**

**Sub:** PCB - RO-I, SRD - SUOMOTU OA No.1213 of 2024 before Hon'ble NGT, New Delhi against the pollution of Saki tank, Patancheru - Sewage joining the tank from the South-East section of the upstream colonies and Dumping of Municipal Solid Waste (MSW) at the Nimajjan ghat - Action requested- Reg.

**Ref:** 1. Original Application was registered Suo Motu by the Hon'ble NGT, Principal Bench, New Delhi vide OA No. 1213 of 2024 based on the News item titled "Sakhi lake under threat chokes on Pharma Waste" appearing in the Times of India dated 22.09.2024.  
2. Inspection of surrounding areas near the Sakhi lake on 20.11.2024.

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Adverting to the references cited above, it is to inform that, an Original Application was registered Suo Motu by the Hon'ble NGT, Principal Bench, New Delhi vide OA No. 1213 of 2024 based on the News item titled "Sakhi lake under threat chokes on Pharma Waste" appearing in the Times of India dated 22.09.2024.

During the inspection on 20.11.2024, it was observed that no industries are located in the catchment area of the tank and no effluent is joining the tank as the industries are located downstream of the tank.

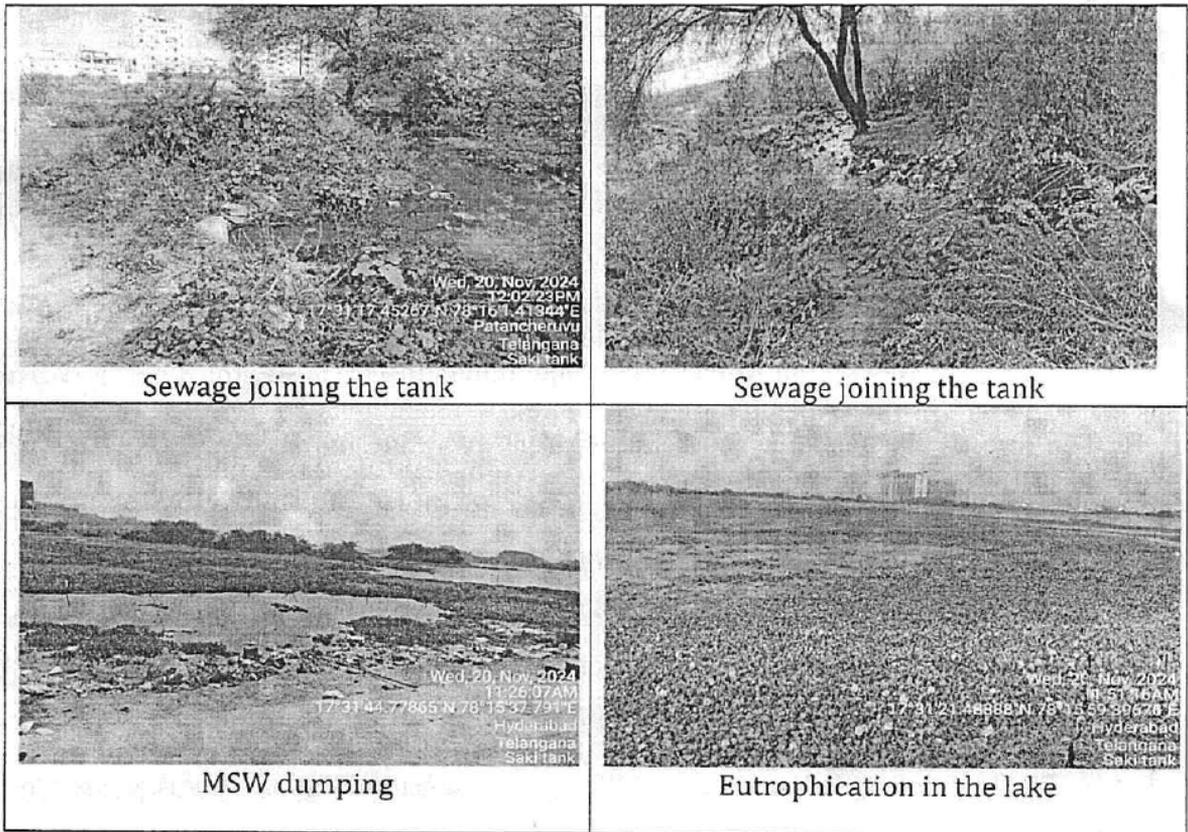
Residential colonies named Shantinagar colony & Sri Nagar Colony are located in the catchment area of the tank and the HMWS&SB has provided box drain for preventing the sewage from entering the tank but still sewage is joining the tank from the South-East section of the upstream colonies leading to eutrophication of tank. Dumping of Municipal Solid Waste (MSW) was also observed at the Nimajjan ghat provided at the tank.

The TGPCB is monitoring the water quality of Saki tank every month under National Water Quality Monitoring Programme. As per the water quality reports, the water quality is falling under Class-D as per the CPCB water quality criteria i.e., the water body is best

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suitable for propagation of wildlife and fisheries. Further, it is to inform that, the Hon'ble NGT vide order dated 18.11.2020 in O.A. No 325/2015 has disposed the case with directions to restore the water bodies to bathing quality i.e. Class - B.

In view of the above, it is requested to take necessary action to divert the sewage by providing I & D structures at the inlets of the Saki tank so as to protect the lakes from sewage contamination and also protect the tank from dumping of Municipal solid waste and C & D waste.



To  
The Deputy Municipal Commissioner,  
Serilingampally Zone, RC Puram,  
Patancheru, Sangareddy.

*C. Peela*  
ENVIRONMENTAL ENGINEER  
Environmental Engineer  
T.G. Pollution Control Board  
Regional Office-1, SANGAREDDY

Copy submitted to the JCEE, TGPCB, Zonal Office, R.C.Puram for kind information.



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**TELANGANA POLLUTION CONTROL BOARD**

Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar,  
Hyderabad – 500018. Phone: 040 – 23887500

**ANNEXURE - II**

**Lr. No. 18/TGPCB/Legal/NGT-Chennai/2024-100**

**Date: 13-05-2025**

**To**

**The Zonal Commissioner,  
Patancheru Circle, GHMC,  
Hyderabad.**

**Sir,**

**Sub:** TGPCB -- Legal -- Hon'ble NGT, Chennai -- OA No. 297 of 2024 [Earlier, OA No. 1213 of 2024 (PB)] on the News Item titled "Sakhi Lake under threat chokes on pharma waste" appearing in the Times of India dated 22.09.2024" -- Order dated 26.03.2025 – Reg.

**Ref:** 1. OA No. 297 of 2024.  
2. MD, HMWS&SB letter dated 18.03.2025.  
3. Hon'ble NGT, Chennai Order dated 26.03.2025.

\* \* \*

It is to submit that an Original Application was registered Suo Motu by the Hon'ble NGT, Principal Bench, New Delhi vide OA No. 1213 of 2024 based on the News item titled "Sakhi Lake under threat chokes on Pharma Waste" appearing in the Times of India dated 22.09.2024.

The news item relates to the alarming pollution levels at Sakhi Lake in Hyderabad, primarily due to the discharge of pharmaceutical waste from nearby industries, which has led to a significant decline in water quality. This pollution is primarily attributed to nearby pharmaceutical industries that discharge their waste into the lake. The polluted water poses serious health risks to the local population, including skin diseases and other health issues related to exposure to toxic chemicals. It is further alleged that despite previous warnings and reports, effective measures to curb the pollution have not been implemented.

The Hon'ble NGT, New Delhi vide Order dated 03.10.2024 impleaded the following as Respondents: -

**R1 – MS, TGPCB**

**R2 – Central Pollution Control Board.**

**R3 – MoEF&CC, New Delhi**

**R4 – District Collector, Hyderabad, and transferred the OA to the Hon'ble NGT, Southern Zone, Chennai with a direction to list the case on 25.11.2024 before the Hon'ble NGT, Chennai.**

In compliance to the above Order, the TGPCB has filed report dated 21.11.2024 before the Hon'ble NGT, Chennai.

The case was further heard on 27.11.2024 & 05.02.2025. The Hon'ble NGT, Chennai vide Order dated 05.02.2025 impleaded the following as further Respondents: -

**R5 – HMWS&SB, Hyderabad.**

**R6 – Deputy Municipal Commissioner, Serilingampally Zone, RC Puram, Sangareddy.**

(7)

The Managing Director, HMWS&SB vide letter dated 18.03.2025 states as follows: -

- i. Main pollution of the Sakhi Lake is due to industrial wastes and synthetic drugs, toxic chemicals.
- ii. The contaminants flowing into the Lake with alarming levels of heavy metals especially in areas impacted by run-off from nearby drug factories.
- iii. Treatment of industrial wastewater / wastes has to be done by the respective industrial units before discharging the same to natural course as per standards and parameters prescribed by the CPCB / TGPCB and monitoring of such comes under the purview of TGPCB.
- iv. Further, the concerned Sakhi Lake is situated near the ORR and the Patancheru – GHMC is responsible for sewerage maintenance.

The copy of the HMWS&SB letter dated 18.03.2025 is enclosed for information.

The Hon'ble NGT further heard the matter on 26.03.2025 and ordered as follows: -

"-----

**3. As the Telangana State Pollution Control Board (TGPCB) has stated that untreated sewage entering from the residential colonies from South-East direction and the catchment area has to be diverted or treated in the Sewage Treatment Plant before discharging into the Sakhi Lake.**

**4. Let the authorities file an action taken report. In the meanwhile, for the violation committed by these authorities, any action taken by the TGPCB has to be filed, failing which, the TGPCB will be penalized.**

**5. Post the matter on 18.06.2025".**

The copy of the above Order is enclosed for information.

In view of the above directions of the Hon'ble Tribunal, the GHMC is requested to take necessary steps for diverting or treating the untreated sewage of the residential colonies from South-East direction in the Sewage Treatment Plant before discharging into the Sakhi Lake.

Further, it is also requested to file the Action Taken Report before the Hon'ble Tribunal with a copy to the Board for taking further necessary action.

Yours faithfully,  
Sd/-  
MEMBER SECRETARY

**Encl:** As above.

**Copy to:**

1. The Managing Director, HMWS&SB, Khairtabad, Hyderabad for information and necessary action.
2. The Commissioner, Greater Hyderabad Municipal Corporation, Lower Tank Bund, Hyderabad for information and necessary action.
3. The JCEE, ZO, RC Puram for information and necessary follow-up action.
4. The SEE (TF), Unit-IV for information and necessary action.
5. The EE, RO, Sangareddy for information and necessary follow-up action.

// T.C.F.B.O //

JOINT CHIEF ENVIRONMENTAL ENGINEER,  
TGPCB, HEAD OFFICE, HYD.



**ANALYSIS REPORT**

3086 - Saki Tank					
Parameters	Jan-25	Feb-25	Mar-25	Apr-25	May-25
DO (mg/L)	6.8	6.9	6.2	6.1	6.2
pH	7.42	8.09	7.5	7.9	7.81
Conductivity (mS/cm)	875	914	1025	1044	1013
BOD (mg/L)	3.5	3.9	4	4.2	4
Nitrate	29	30	32	29	31
Nitrite-N (mg/L)	0.09	0.05	0.11	0.07	0.08
Fecal Coliform (MPN/100ml)	5.6	5.5	5.5	7.2	5.6
Total Coliform (MPN/100ml)	43	41	44	47	44
Faecal streptococci	3.7	3.6	3.6	5.5	3.7
Saprobity index	NA	NA	NA	6.6	NA
Diversity index	NA	NA	NA	0.65	NA
P/R Ratio	NA	NA	NA	NA	NA
Turbidity (NTU)	4.6	4.8	4.2	5	4
Phen-Alk. (mg/L)	22	20	24	16	10
Total Alk. (mg/L)	180	195	204	215	210
Chloride (mg/L)	95	100	130	128	124
COD (mg/L)	38	40	44	52	40
NH <sub>3</sub> -N(mg/L)	BDL	BDL	0.4	0.4	0.4
TKN (mg/L)	4	5	6	5	4
Free Ammonia (mg/L)	BDL	BDL	-	BDL	BDL
Hardness (mg/L)	205	210	384	225	220
Calcium Hardness (mg/L)	120	130	240	145	135
Magnesium Hardness (mg/L)	85	80	144	80	85
Calcium (mg/L)	48	52	72	58	54
Magnesium (mg/L)	21	20	20	19	21
Sulphate (mg/L)	33	38	40	43	45
Sodium (mg/L)	65	69	60	86	82
TDS (mg/L)	505	539	620	606	592
TFS (mg/L)	354	383	416	424	412
TSS (mg/L)	9	7	9	8	7
Total Phosphate (mg/L)	NA	NA	NA	NA	NA
Ortho Phosphate (mg/L)	0.4	0.47	0.1	0.53	0.5
Boron (mg/L)	BDL	BDL	0.5	0.5	0.5
Potassium (mg/L)	6.9	6.7	8	7.1	6.8
Fluoride (mg/L)	0.22	0.24	0.28	0.22	0.2
% Sodium	39.7	40.6	25.94	44.7	43.53
SAR	1.97	2.06	1.42	2.51	2.39
Class of water body as per CPCB Water Quality Criteria	'D'	'D'	'D'	'D'	'D'

NA - Not Analysed

BDL - Below Detectable Limit.

Note: Data extracted from NWMP (National Water Quality Monitoring Programme) under CPCB.

  
SENIOR ENVIRONMENTAL SCIENTIST

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**TELANGANA POLLUTION CONTROL BOARD**  
**ZONAL LABORATORY: R.C.PURAM**  
 25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

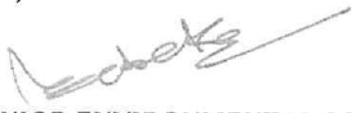
**ANALYSIS REPORT**

3086 - Saki Tank												
Parameters	Jan-24	Feb-24	Mar-24	Apr-24	May-24	Jun-24	Jul-24	Aug-24	Sep-24	Oct-24	Nov-24	Dec-24
DO (mg/L)	6.8	6.9	6.8	7.2	6.9	6.8	6.2	6.6	7	6.3	6.5	6.6
pH	8.15	8.23	8.14	7.94	7.62	7.58	7.5	7.59	7.4	7.69	7.34	7.36
Conductivity (mS/cm)	845	961	856	1164	1121	1205	1025	1106	970	986	708	810
BOD (mg/L)	3.4	3.6	3.5	3.4	3.8	3.6	4	3.6	3.3	3.9	3.5	3.6
Nitrate	32	33	34	38	32	30	32	28	30	35	25	28
Nitrite-N (mg/L)	0.08	0.07	0.06	0.1	0.14	0.13	0.11	0.19	0.18	0.12	0.09	0.08
Fecal Coliform (MPN)	6	6.1	6.8	7.2	7.2	6.8	5.5	4.5	4	5.6	5.7	5.5
Total Coliform (MPN)	41	43	48	47	43	47	44	41	40	39	39	44
Faecal streptococci	5.5	5.5	5.6	5.5	6	4.5	3.6	2	2	3.7	3.7	3.6
Saprobity index	NA	NA	NA	6.6	NA							
Diversity index	NA	NA	NA	0.65	NA							
P/R Ratio	NA											
Turbidity (NTU)	3.9	3.8	3.9	4.2	4.5	4	4.2	6.3	5.3	4.3	4.1	4.5
Phen-Alk. (mg/L)	18	20	22	26	24	20	24	28	32	20	16	20
Total Alk. (mg/L)	188	190	196	276	280	272	204	220	240	195	122	172
Chloride (mg/L)	119	125	121	140	145	140	130	126	150	135	110	86
COD (mg/L)	45	43	40	39	42	40	44	39	36	40	28	36
NH3-N(mg/L)	-	-	BDL									
TKN (mg/L)	12	12	10	8	7	5	6	5	6	5	4	3
Free Ammonia (mg/L)	NA	BDL										
Hardness (mg/L)	280	320	335	410	390	356	384	276	348	285	185	205
Calcium Hardness (mg/L)	170	190	195	240	235	224	240	176	200	185	105	110
Magnesium Hardness (mg/L)	110	130	140	170	155	132	144	100	148	100	80	95
Calcium (mg/L)	68	76	78	96	94	90	72	70	80	74	42	44
Magnesium (mg/L)	27	32	34	41	38	32	20	25	36	24	19	23
Sulphate (mg/L)	44	46	49	51	46	40	40	42	38	45	40	41
Sodium (mg/L)	28	35	39	61	69	60	60	55	60	63	51	57
TDS (mg/L)	515	586	522	640	684	700	620	670	620	592	435	494
TFS (mg/L)	361	416	366	455	479	440	416	410	370	420	305	346
TSS (mg/L)	8	8	7	9	8	6	9	6	7.8	8	7	7
Total Phosphate (mg/l)	NA											
Ortho Phosphate (mg/l)	0.14	0.15	0.14	0.11	0.14	0.12	0.10	0.14	0.16	0.12	0.11	0.47
Boron (mg/L)	BDL											
Potassium (mg/L)	7.2	7.3	7.9	8.7	8.9	8.6	8	8.5	7.8	7.8	7.1	6
Fluoride (mg/L)	0.37	0.38	0.41	0.39	0.32	0.29	0.28	0.2	0.22	0.24	0.22	0.24
% Sodium	17.26	18.61	19.65	23.91	27.04	26.10	25.94	29.19	26.73	31.90	36.68	36.8
SAR	0.65	0.77	0.85	1.20	1.37	1.21	1.42	1.43	1.40	1.63	1.64	1.73
Class of water body as per CPCB Water Quality Criteria	'D'											

NA - Not Analysed

BDL - Below Detectable Limit.

Note: Data extracted from NWMP (National Water Quality Monitoring Programme) under CPCB.

  
 SENIOR ENVIRONMENTAL SCIENTIST



**Lr. No. 23/TGPCB/HO-MSW/TF/2025- 748**

**Date: 7.06.2025**

**Sub:**

TGPCB – MSW – Hon'ble NGT Chennai OA No. 297 of 2024 [Earlier, OA No. 1213 of 2024 (PB)] on the News Item titled "Sakhi Lake under threat chokes on pharma waste" appearing in the Times of India dated 22.09.2024" -- Order dated 26.03.2025 - **DIRECTIONS- ISSUED** - Reg.

**Ref:**

1. TGPCB report dated 21.11.2024 in Hon'ble NGT Chennai OA No. 297 of 2024 [Earlier, OA No. 1213 of 2024 (PB)]
2. Hon'ble NGT Chennai OA No. 297 of 2024 [Earlier, OA No. 1213 of 2024 (PB)] order dated 26.03.2025.
3. MD, HMWS&SB letter dated 18.03.2025.
4. Lr. No. 18/TGPCB/Legal/NGT-Chennai/2024-100 vide dated 13.05.2025.
5. R.O report dated 10.06.2025.
6. Task Force Committee meeting held on 16.06.2025.
7. ATR report received from Irrigation & CAD Dept., Government of Telangana Dated: 16.06.2025

\* \* \*

**WHEREAS**, an Original Application was registered Suo Motu by the Hon'ble NGT, Principal Bench, New Delhi vide OA No. 1213 of 2024 based on the News item titled "Sakhi Lake under threat chokes on Pharma Waste" appearing in the Times of India dated 22.09.2024.

The news item relates to the alarming pollution levels at Sakhi Lake in Hyderabad, primarily due to the discharge of pharmaceutical waste from nearby industries, which has led to a significant decline in water quality. This pollution is primarily attributed to nearby pharmaceutical industries that discharge their waste into the lake. The polluted water poses serious health risks to the local population, including skin diseases and other health issues related to exposure to toxic chemicals. It is further alleged that despite previous warnings and reports, effective measures to curb the pollution have not been implemented.

**WHEREAS**, The Hon'ble NGT, New Delhi vide Order dated 03.10.2024 impleaded the following as Respondents: -

**R1** – MS, TGPCB

**R2** – Central Pollution Control Board.

**R3** – MoEF&CC, New Delhi

(11)

**R4** - District Collector, Hyderabad, and transferred the OA to the Hon'ble NGT, Southern Zone, Chennai with a direction to list the case on 25.11.2024 before the Hon'ble NGT, Chennai.

**WHEREAS**, the Board Officials inspected the surrounding of the Saki Lake and observed the following:

1. Saki tank, also known as Patanchakki tank and is located at Sy.No.615, Patancheru(V&M), Sangareddy district and (17°31'7.724"N 78°15'54.34"E) spread over in an area of 135 acres (full tank level area).
2. The tank is surrounded by Shantinagar colony, Sri Nagar colony & M/s. International Crop Research Institute for Semi-Arid Tropics (ICRISAT) on East side, bund followed by industries on West side (downstream of water body), Shanthinagar colony & NH-65 on North side and open lands on South side.
3. During the inspection on 20.11.2024, it was observed that no industries are located in the catchment area of the tank and no effluent is joining the tank as the industries are located downstream of the tank. M/s. Asian Paints, a major paint industry, which is a Zero Liquid Discharge unit and 2 No's of Ready Mix Concrete categorized under Green category are located in the downstream of the tank. Hence it is confirmed that no pharmaceutical chemical effluents are joining the tank.
4. Residential colonies named Shantinagar Colony & Sri Nagar Colony are located in the catchment area of the tank and the HMWS&SB has provided box drain for preventing the sewage from entering the tank but still sewage is joining the tank from the South-East section of the upstream colonies leading to eutrophication of tank. A notice dated 20.11.2024 was issued to the General Manager (Engineering), HMWS&SB for taking necessary action to prevent the sewage from entering the tank.
5. Dumping of Municipal Solid Waste (MSW) was also observed at the Nimajjan ghat provided at the tank. A notice dated 20.11.2024 was also issued to the Deputy Municipal Commissioner, RC Puram for dumping the MSW at the tank.
6. The TGPCB has been monitoring the water quality of Saki tank every month under National Water Quality Monitoring Programme. As per the monthly water quality reports of the tank for the period Jan'2021 to May'2025, the water quality is falling under **Class-D** as per the CPCB Water Quality Criteria i.e., the water body is best suitable for Propagation of Wildlife and Fisheries.

7. As the industries are located in the downstream of the Lake and not in the catchment area of the Lake, there is no possibility for the industrial effluents to join the water body and the major source for eutrophication of Lake is sewage and surface run off from the upstream residential colonies.
8. As per the analysis reports for the period Jan'2021 to May'2025, the Dissolved Oxygen values were in the range of 5.2 mg/l to 7.2 mg/l, Chemical Oxygen Demand was in the range of 28 mg/l to 56 mg/l, Total Dissolved Solids was in the range of 435 mg/l to 716 mg/l, Biological Oxygen Demand was in the range of 2.7 mg/l to 7.0 mg/l. From these values, it is evident that no industrial effluents are joining the water body.
9. The untreated sewage entering from residential colonies (Shantinagar Colony and Srinagar Colony) from South-East direction located in the catchment area has to be diverted (or) treated in Sewage Treatment Plant (STP) before discharging into Sakhi Lake.

**WHEREAS**, The Board vide reference 1<sup>st</sup> cited, filed a report before the Hon'ble NGT, Chennai on 22.11.2024. The Hon'ble NGT, Chennai enlisted and renamed the case to OA No.297 of 2024.

**WHEREAS**, The case was further heard on 27.11.2024 & 05.02.2025. The Hon'ble NGT, Chennai vide Order dated 05.02.2025 impleaded the following as further Respondents: -

**R5** - HMWS&SB, Hyderabad.

**R6** - Deputy Municipal Commissioner, Serilingampally Zone, RC Puram, Sangareddy.

**WHEREAS**, The Managing Director, HMWS&SB vide reference 3<sup>rd</sup> cited addressed to the Zonal Commissioner, Patancheru Circle, GHMC, Hyderabad informed that Saki tank is situated near ORR where the concerned Urban Local Body i.e., Patancheru-GHMC is incharge for sewerage maintenance and as far as Comprehensive Sewerage Master Plan is concerned, there is no proposal to construct any STP at Sakhi lake and further requested to take suitable measures to prevent sewage flows into the Sakhi lake, if any, as the sewage system is looked after in the area by the municipality.

**WHEREAS**, The Hon'ble NGT further heard the matter on 26.03.2025 and ordered as follows: -

"-----

***As the Telangana State Pollution Control Board (TGPCB) has stated that untreated sewage entering from the residential colonies from South-East direction and the catchment area has to be diverted or treated in the Sewage Treatment Plant before discharging into the Sakhi Lake.***

***Let the authorities file an action taken report. In the meanwhile, for the violation committed by these authorities, any action taken by the TGPCB has to be filed, failing which, the TGPCB will be penalized.***

***Post the matter on 18.06.2025".***

**WHEREAS**, the Board has addressed letter vide reference 4<sup>th</sup> cited to the Zonal Commissioner, Patancheru Circle, GHMC requesting to take necessary steps for diverting or treating the untreated sewage of the residential colonies from South-East direction in the Sewage Treatment Plant before discharging into the Sakhi Lake and further requested to file the Action Taken Report before the Hon'ble Tribunal with a copy to the Board for taking further necessary action.

**WHEREAS**, The Regional Official again inspected the surroundings of the lake and submitted the report vide dated 10.06.2025 to the Board Office informing that no reply was received from the authorities and there is no change in the state of affairs at Sakhi tank since last inspection.

**WHEREAS**, the issue was reviewed in the Task Force committee meeting held on 16.06.2025. The Representative from Irrigation Department Lakes circle, GHMC and HMWS&SB have attended the meeting.

The Irrigation Department Officials informed the following during the meeting:

- i. "Diversion of drainage to patan saki cheruvu in Patancheru (V&M), Sangareddy Dist" was sanctioned for Rs 190 Lakhs. The work was initiated and 75% completed. On further continuation of the work the objections were raised by pattadars of private lands situated in Survey Nos. 612, 613, and 614 and their sub divisions. The concerned pattadars filed Writ Petition No. 9728 of 2023 before the Hon'ble High Court, thereby restraining further progress.
- ii. It is pertinent to mention that the above lands fall within the buffer zone of the Saki Cheruvu lake. The proposed sewerage line was intended to be laid underground within the buffer zone, without disturbing the Full Tank Level (FTL) of the lake. However, the pattadars objected to this alignment and insisted on routing the drainage line through the FTL of the lake which was not acceptable and violation of Irrigation acts and poses environmental risks.
- iii. In response to the petitioners' grievance that the respondents were attempting to lay a drainage canal through their patta lands, the Hon'ble Court was pleased to direct the respondents to maintain status quo until further orders.
- iv. Due to the status quo directive The Drainage diversion work has been stalled this consequently led to the domestic sewage continuing to enter the lake

The HMWS&SB, DGM informed the following during the meeting:

"It is to submit that, as a part of AMRUT - 2.0 (TRANCHE-III) scheme, a STP of capacity 98.50 MLD is proposed at southern part of the Sakhi Lake for treating the influent entering into the lake. With regard to this, Land alienation proposal was sent to the Government of Telangana and after receiving the advance possession orders from the Government, work will be taken up at the earliest and the construction will be completed within agreement period of 24 Months from the commencement of the project and the treated effluent will be discharged into the Sakhi Lake as per the TGPCB standards."

After detailed discussions the committee recommended to issue following directions to the Zonal Commissioner, Serilingampally zone, GHMC:

1. The authority shall take necessary steps for diverting and routing the untreated sewage of the residential colonies from South-East direction to Sewage Treatment Plant as and when HMWS&SB Commission the proposed STP before discharging into the Sakhi Lake.
2. The authority shall not dump Municipal Solid Waste (MSW) in the Nimarjan Ghat provided at the tank.
3. The authority shall file the Action Taken Report before the Hon'ble Tribunal with a copy to the Board for taking further necessary action.

*[Handwritten Signature]*  
MEMBER SECRETARY

To  
The Zonal Commissioner,  
Serilingampally Zone, GHMC.



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**TELANGANA POLLUTION CONTROL BOARD**  
Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar,  
Hyderabad – 500018, Phone: 040 – 23887500

**Lr. No. 23/TSPCB/HO-MSW/TF/2025- 747**

**Date: 7.06.2025**

**Sub:**

TGPCB – MSW – Hon'ble NGT Chennai OA No. 297 of 2024 [Earlier, OA No. 1213 of 2024 (PB)] on the News Item titled "Sakhi Lake under threat chokes on pharma waste" appearing in the Times of India dated 22.09.2024" -- Order dated 26.03.2025 - **DIRECTIONS- ISSUED** - Reg.

**Ref:**

1. TGPCB report dated 21.11.2024 in Hon'ble NGT Chennai OA No. 297 of 2024 [Earlier, OA No. 1213 of 2024 (PB)]
2. Hon'ble NGT Chennai OA No. 297 of 2024 [Earlier, OA No. 1213 of 2024 (PB)] order dated 26.03.2025.
3. MD, HMWS&SB letter dated 18.03.2025.
4. Lr. No. 18/TGPCB/Legal/NGT-Chennai/2024-100 vide dated 13.05.2025.
5. R.O report dated 10.06.2025.
6. Task Force Committee meeting held on 16.06.2025.
7. ATR report received from Irrigation & CAD Dept., Government of Telangana Dated: 16.06.2025

\* \* \*

**WHEREAS**, an Original Application was registered Suo Motu by the Hon'ble NGT, Principal Bench, New Delhi vide OA No. 1213 of 2024 based on the News item titled "Sakhi Lake under threat chokes on Pharma Waste" appearing in the Times of India dated 22.09.2024.

The news item relates to the alarming pollution levels at Sakhi Lake in Hyderabad, primarily due to the discharge of pharmaceutical waste from nearby industries, which has led to a significant decline in water quality. This pollution is primarily attributed to nearby pharmaceutical industries that discharge their waste into the lake. The polluted water poses serious health risks to the local population, including skin diseases and other health issues related to exposure to toxic chemicals. It is further alleged that despite previous warnings and reports, effective measures to curb the pollution have not been implemented.

**WHEREAS**, The Hon'ble NGT, New Delhi vide Order dated 03.10.2024 impleaded the following as Respondents: -

**R1** – MS, TGPCB

**R2** – Central Pollution Control Board.

**R3** - MoEF&CC, New Delhi

**R4** - District Collector, Hyderabad, and transferred the OA to the Hon'ble NGT, Southern Zone, Chennai with a direction to list the case on 25.11.2024 before the Hon'ble NGT, Chennai.

**WHEREAS**, In compliance to the above Order, the Board Officials inspected the surrounding of the Saki Lake and observed the following:

1. Saki tank, also known as Patanchakki tank and is located at Sy.No.615, Patancheru(V&M), Sangareddy district and (17°31'7.724"N 78°15'54.34"E) spread over in an area of 135 acres (full tank level area).
2. The tank is surrounded by Shantinagar colony, Sri Nagar colony & M/s. International Crop Research Institute for Semi-Arid Tropics (ICRISAT) on East side, bund followed by industries on West side (downstream of water body), Shanthinagar colony & NH-65 on North side and open lands on South side.
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**WHEREAS,** The Hon'ble NGT further heard the matter on 26.03.2025 and ordered as follows: -

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After detailed discussions the committee recommended to issue following directions :

1. The authority shall take necessary steps for diverting or treating the untreated sewage of the residential colonies from South-East direction in the Sewage Treatment Plant before discharging into the Sakhi Lake.
2. The authority shall expedite the construction of STP of capacity 98.50 MLD as proposed at southern part of the Sakhi Lake for treating the influent entering into the lake. The construction shall be completed within agreement period of 24 Months from the commencement of the project and the treated effluent shall be discharged into the Sakhi Lake as per the TGPCB standards
3. The authority shall monitor that no Municipal Solid Waste (MSW) be dumped in the Nimarjan Ghat provided at the tank so as to ensure no degradation of water quality takes place in Sakhi Tank.
4. The authority shall file the Action Taken Report before the Hon'ble Tribunal with a copy to the Board for taking further necessary action.

*[Handwritten Signature]*  
MEMBER SECRETARY

To  
The Managing Director,  
HMWS&SB,  
eMail id: mdhmwssb@hyderabadwater.gov.in



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**TELANGANA POLLUTION CONTROL BOARD**  
**ZONAL LABORATORY: R.C.PURAM**  
 25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

**ANALYSIS REPORT**

3086 - Saki Tank									
Parameters	Jan-25	Feb-25	Mar-25	Apr-25	May-25	Jun-25	Jul-25	Aug-25	Sep-25
DO (mg/L)	6.8	6.9	6.2	6.1	6.2	6.4	6	5.8	6.2
pH	7.42	8.09	7.5	7.9	7.81	7.35	8.01	6.56	7.29
Conductivity (mS/cm)	875	914	1025	1044	1013	1120	1194	1017	869
BOD (mg/L)	3.5	3.9	4	4.2	4	3.5	3.4	3.5	3.6
Nitrate	29	30	32	29	31	30	34	28	24
Nitrite-N (mg/L)	0.09	0.05	0.11	0.07	0.08	0.09	0.08	0.04	0.03
Fecal Coliform (MPN/100ml)	5.6	5.5	5.5	7.2	5.6	5.5	5.6	5.5	4
Total Coliform (MPN/100ml)	43	41	44	47	44	44	43	44	40
Faecal streptococci	3.7	3.6	3.6	5.5	3.7	3.6	3.7	3.6	3.7
Saprobity index	NA	NA	NA	6.6	NA	NA	NA	NA	NA
Diversity index	NA	NA	NA	0.65	NA	NA	NA	NA	NA
P/R Ratio	NA								
Turbidity (NTU)	4.6	4.8	4.2	5	4	4.9	5.2	5	4.6
Phen-Alk. (mg/L)	22	20	24	16	10	8	6	6	4
Total Alk. (mg/L)	180	195	204	215	210	228	188	160	145
Chloride (mg/L)	95	100	130	128	124	146	152	130	110
COD (mg/L)	38	40	44	52	40	31	31	34	28
NH3-N(mg/L)	BDL	BDL	0.4	0.4	0.4	0.4	0.4	0.4	0.4
TKN (mg/L)	4	5	6	5	4	5	4	3	2.5
Free Ammonia (mg/L)	BDL	BDL	-	BDL	BDL	BDL	BDL	BDL	BDL
Hardness (mg/L)	205	210	384	225	220	252	295	265	219
Calcium Hardness (mg/L)	120	130	240	145	135	170	180	150	120
Magnesium Hardness (mg/L)	85	80	144	80	85	82	115	115	99
Calcium (mg/L)	48	52	72	58	54	68	72	60	48
Magnesium (mg/L)	21	20	20	19	21	20	28	28	24
Sulphate (mg/L)	33	38	40	43	45	40	46	39	35
Sodium (mg/L)	65	69	60	86	82	84	80	54	52
TDS (mg/L)	505	539	620	606	592	627	725	618	528
TFS (mg/L)	354	383	416	424	412	439	515	432	375
TSS (mg/L)	9	7	9	8	7	8	7	6	5
Total Phosphate (mg/L)	NA								
Ortho Phosphate (mg/L)	0.4	0.47	0.1	0.53	0.5	0.52	0.5	0.4	0.38
Boron (mg/L)	BDL	BDL	0.5	0.5	0.5	0.5	0.5	0.5	0.5
Potassium (mg/L)	6.9	6.7	8	7.1	6.8	6	9	11	9
Fluoride (mg/L)	0.22	0.24	0.28	0.22	0.2	0.2	0.2	0.2	0.2
% Sodium	39.7	40.6	25.94	44.7	43.53	41.4	36.3	29.48	33.0
SAR	1.97	2.06	1.42	2.51	2.39	2.30	2.03	1.44	1.53
Class of water body as per CPCB Water Quality Criteria	'D'								

NA - Not Analysed

BDL - Below Detectable Limit.

Note: Data extracted from NWMP (National Water Quality Monitoring Programme) under CPCB.

*R. P. S.*  
 SENIOR ENVIRONMENTAL SCIENTIST (FAC)

**GOVERNMENT OF TELANAGA  
IRRIGATION & CAD DEPARTMENT**

From  
Sri M.Malles, B.Tech,  
Executive Engineer,  
HussainSagar Lake Division  
Buddha Bhavan, 1<sup>st</sup> Floor,  
MG.Road,  
Secunderabad-500003.

To  
The Counsel for NGT (SZ)  
Chennai.

Lr.No.EE/HSLD/HD/2025/

1462

Dt: 18.11.2025.

Sir,

Sub: - GHMC – Lakes – TGPCB Hon'ble NGT, Chennai -OA No. 297 of 2024 (Earlier, OA No. 1213 of 2024 (PB)) on the News item titled "Saki lake under threat chokes on Pharma waste" appearing in the Times of India Dt: 22.09.2024 order Dt: 26.03.2025 - Action taken report called for Submitted - Reg.

Ref: - 1. OA No.297 of 2024.  
2. MD, HMWS&SB letter Dt: 18.03.2025.  
3. Hon'ble NGT, Chennai order Dt:26.03.2025.  
4. Lr.No.18/TGPCB/Legal/NGT-Chennai/2024-100, Dt: 13.05.2025

\*\*\*\*

It is to submit that with reference to the Hon'ble NGT, Chennai -OA No. 297 of 2024 (Earlier, OA No.1213 of 2024 (PB)) on the News item titled "Saki lake under threat chokes on Pharma waste" appearing in the Times of India Dt: 22.09.2024 order Dt: 26.03.2025, where in the Hon'ble NGT, New Delhi vide Order dated 03.10.2024 impleaded the following as Respondents: -

R1-MS, TGPCB

R2-Central Pollution Control Board.

R3-MoEF&CC, New Delhi

R4 District Collector, Hyderabad, and transferred the OA to the Hon'ble NGT, Southern Zone, Chennai with a direction to list the case on 25.11.2024 before the Hon'ble NGT, Chennai.

In compliance to the above Order, the TGPCB has filed report dated 21.11.2024 before the Hon'ble NGT, Chennai.

The case was further heard on 27.11.2024 & 05.02.2025. The Hon'ble NGT, Chennai vide Order dated 05.02.2025 impleaded the following as further Respondents:-

R5-HMWS&SB, Hyderabad.

R6 Deputy Municipal Commissioner, Serilingampally Zone, RC Puram, Sangareddy.

The Managing Director, HMWS&SB vide letter 2<sup>nd</sup> cited, stated that the Sakhilake is situated near the ORR and the Patancheruvu – GHMC is responsible for sewerage maintenance.

21-A

In this regard, it is to submit that the "Diversion of drainage to Patan saki cheruvu in Patancheruvu (V&m), Sangareddy dist was sanctioned for Rs.190.00 Lakhs. The work was initiated and 75% completed. On further continuation of the work the objections were raised by pattadars of private lands situated in Survey Nos. 612,613 and 614 and their sub divisions. The concerned pattadars filed Writ Petition No.9728 OF 2023 before the Hon'ble High Court, thereby restraining further progress.

It is pertinent to mentioned that the above lands fall within the buffer zone of the Saki Cheruvu lake. The proposed sewerage line was intended to be laid underground within the buffer zone, without disturbing the Full Tan Level (FTL) of the lake. However, the pattadars objected to this alignment and insisted on routing the drainage line through the FTL of the lake which was not acceptable and violation of Irrigation acts and poses environment risks.

In response to the petitioners grievance that the respondents were attempting to lay a drainage canal through their patta lands, the Hon'ble court was pleased to direct the respondents to maintain status quo until further orders.

The action taken report was furnished vide the letter 5<sup>th</sup> cited and counter affidavit is submitted to the GP for Irrigation & CAD High court of Telangana requesting to vacate the interim order dated 21.06.2023 passed in W.P.No.9728 of 2023 and dismiss the writ petition. As the status quo directive of the Hon'ble High court of telangana is in force, the drainage diversion work has been stalled and this consequently led to the domestic sewage continuing to enter the lake, particularly in vulnerable areas thereby causing environment degradation and public health concerns.

This is submitted for kind perusal.

Encl: Interim orders of WP 9728 of 2023.

Yours faithfully,

Sd/-  
Executive Engineer,  
Hussain Sagar Lake Division,  
Hyderabad.

✓ Copy submitted to member secretary, T.S. Pollution control board Paryavan Bhavan.

*M. M. M. S.*  
18/11/23  
Executive Engineer,  
Hussain Sagar Lake Division,  
Hyderabad.

22

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD**

[ 3252 ]

WEDNESDAY, THE TWENTY FIRST DAY OF JUNE

TWO THOUSAND AND TWENTY THREE

**:PRESENT:**

**THE HONOURABLE MRS JUSTICE SUREPALLI NANDA**

**WRIT PETITION NO: 9728 OF 2023**

**Between:**

1. Md. Maqdoom Ali, S/o Late Mahaboob Ali
2. Md. Ghouse Ali, S/o Late Mahaboob Ali
3. Md. Aziz Ali, S/o Late Mahaboob Ali

**...Petitioners**

**AND**

1. The State of Telangana, Rep. by its Principal Secretary Revenue (Land Acquisition) Department, Secretariat, Hyderabad.
2. The District Collector, Sangareddy District, Sangareddy.
3. The Land Acquisition Officer / Revenue Divisional Officer, Sangareddy Division, Sangareddy.
4. The Tahsildar, Patancheru Mandal, Sangareddy District.
5. The Station House Officer, Patancheru Police Station, Sangareddy District.
6. The Executive Engineer, N.T. Division, Buddha Bhawan, Ranigunj, Secunderabad.
7. The Deputy Superintendent of Police, Patancheru, Sangareddy District.

**...Respondents**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased To issue a Writ, Order or Direction more particularly one in the nature of Mandamus declaring the action of the Respondents 3 to 6 in interfering with the Petitioners' peaceful possession and enjoyment of their private land in Sy.Nos. 612, 613 and 614 and their sub-divisions (Extent. Ac.0.38 Gts of the 1<sup>st</sup> Petitioner, Ac.0.39 Gts of the 2nd Petitioner and Ac.0.38 Gts of the 3rd Petitioner) of Patancheru Village and Mandal, Sangareddy District, without initiation of land acquisition proceedings under the provisions of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013, as is illegal, arbitrary, without jurisdiction, violative of Articles 14, 19(1)(g), 21 and 300-A of the Constitution of India and consequently direct the Respondents to refrain from doing so;

**IA NO: 1 OF 2023**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the writ petition, the High Court may be pleased to direct the Respondents, particularly the Respondents 3 to 7, not to interfere in any manner, whatsoever, with the Petitioners' peaceful possession and enjoyment of their land in Sy.Nos.612, 613 and 614 and their sub-divisions (Extent. Ac.0.38 Gts of the 1<sup>st</sup> Petitioner, Ac.0.39 Gts of the 2nd Petitioner and Ac.0.38 Gts of the 3rd Petitioner) of Patancheru Village and Mandal, Sangareddy District, pending disposal of WP.No.9728 of 2023, on the file of the High Court.

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The petition coming on for hearing, upon perusing the Petition and the affidavit filed in support thereof and the order of the High Court order dated: 11.04.2023 made herein and upon hearing the arguments of Mr. P. ROY REDDY Advocate for the Petitioners, Assistant GP FOR LAND ACQUISITION for the Respondent Nos.1 to 4, Assistant GP FOR HOME for the Respondent Nos.5 and 7 and Assistant GP FOR IRRIGATION AND COMMAND AREA DEVELOPMENT for the Respondent No.6, the Court made the following.

**ORDER:**

**Heard the learned counsel for the petitioners.**

**Learned Assistant Government Pleader requests two (02) weeks time, for filing counter.**

**List on 11.07.2023.**

**The interim order granted earlier on 11.04.2023 shall stand extended pending further orders.**

**SD/- MOHD. SANAULLAH ANSARI  
ASSISTANT REGISTRAR**

**//TRUE COPY//**

**SECTION OFFICER**

**To,**

1. One CC to Mr. P. ROY REDDY, Advocate [OPUC].
2. Two CCs to GP FOR LAND ACQUISITION, High Court for the State of Telangana at Hyderabad [OUT].
3. Two CCs to GP FOR HOME, High Court for the State of Telangana at Hyderabad [OUT].
4. Two CCs to GP FOR IRRIGATION AND COMMAND AREA DEVELOPMENT, High Court for the State of Telangana at Hyderabad [OUT].
5. One spare copy

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HIGH COURT

SNJ

DATED:21/06/2023

LIST ON 11.07.2023

ORDER

WP.No.9728 of 2023

EXTENSION OF STATUS QUO



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**Item No.07:-**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

**Original Application No. 297 of 2024 (SZ)**

[Earlier O.A. No. 1213 of 2024(PB)]

**IN THE MATTER OF:**

Tribunal on its own motion **SUO MOTU**  
based on the News Item in The Times of  
India dt: 22.09.2024 titled "**Sakhi Lake**  
**under threat, chokes on pharma waste**".

*And*

Telangana State Pollution Control Board,  
Through its Member Secretary,  
Hyderabad and Ors.

...Respondent(s)

**Date of hearing: 29.08.2025.**

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE DR. PRASHANT GARGAVA, EXPERT MEMBER**

For Applicant(s): Suo Motu.

For Respondent(s): Mr. B. Rajaprabhakar represented  
Mr. T. Sai Krishnan for R1.  
Mrs. Revathi Manivannan for R2.  
Dr. Kuna Suryanarayana for R3.  
Mrs. H. Yasmeen Ali for R4 & R5.  
Mr. L. Lakshmana Rajan represented  
Mr. D. Sreenivasan for R6.

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**ORDER**

1. The report submitted by the Telangana State Pollution Control Board (TGPCB) states that the Writ Petition filed by the pattadars in W.P. No.9728 of 2023 before the Hon'ble High Court has resulted in an order of status quo, thereby restraining further progress of the work until further orders. It is a matter of concern that none of the authorities have taken steps to have the stay vacated by the Hon'ble High Court, particularly when the drainage work is already completed to the extent of 75%, and its non-completion is causing severe inconvenience.

2. The report of the District Collector, Sangareddy, has also been taken on record. It states that the sewage discharge from Shanti Nagar Colony and Sri Nagar Colony is located within the catchment area. Though the HMWSSB has provided a box drain to prevent sewage from entering the tank, sewage continues to enter the tank through the south-eastern section of the upstream colonies. The TGPCB has issued a notice to the HMWSSB to take necessary remedial action; however, there appears to be no follow-up.

3. The TGPCB is directed to file an additional report, and the District Collector shall also file a report on the action taken, before the next date of hearing.

4. The Greater Hyderabad Municipal Corporation (GHMC) has not yet filed its report. As a final opportunity, time is granted to file the same.

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5. Post the matter on 20.11.2025.

Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Prashant Gargava, EM

O.A. No. 297/2024 (SZ)  
29<sup>th</sup> August, 2025. AD.

